

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1244 of 2019

IN THE MATTER OF:

Shalini Singhal & Ors.

...Appellants

Versus

Rahul Singh & Ors.

...Respondents

Present:

For Appellants:

Appeared but attendance not marked.

For Respondents:

Mr. Krishnan Venugopal, Advocate.

Mr. Mani Bhushan Sinha, Advocate for Allottee.

**Mr. Snehit Chaudhry and Ms. Appabrita Saha,
Advocates for Allottees/ Intervener.**

**Mr. Piyush Singh, Mr. Aditya Parolia, Ms. Aditi
Sinha and Ms. Kashish Sareen, Advocates for
Respondent Nos.1 and 2.**

**Mr. Abhishek Chaudhary, Advocate for Home
Buyers.**

With

Company Appeal (AT) (Insolvency) No. 1249 of 2019

IN THE MATTER OF:

Sanjeev Abrol

...Appellant

Versus

Rahul Singh & Ors.

...Respondents

Present:

For Appellant:

**Mr. Rudreshwar Singh, Mr. Subodh K. Pathak,
Mr. Kumar Ranjan, Mr. Gautam Singh, Mr.
Aditya Singh, Mr. Snehit, Sonam, Mr. Akash
Swami, Advocates.**

For Respondents:

Mr. Krishnan Venugopal, Advocate.

**Mr. Abhishek Chaudhary, Advocate for Home
Buyers.**

**Mr. Piyush Singh, Mr. Aditya Parolia, Ms. Aditi
Sinha and Ms. Kashish Sareen, Advocates for
Respondent Nos.1 and 2.**

ORDER

02.01.2020 We have discussed the matter with Mr. Rudreshwar Singh, learned Counsel appearing for the Appellant, Mr. Krishnan Venugopal, learned Counsel for the Respondent (allottees), learned Counsel for other allottees, 'Interim Resolution Professional' and learned Counsel appearing on behalf of the Promoters.

As per discussion Mr. Krishnan Venugopal, learned Counsel will make a short submission within two days giving the details of the discussion as taken place today. Mr. Rudreshwar Singh, learned Counsel for the Promoter is allowed time till 6th January, 2019 to give us fresh time-frame for completion of the project, Tower-wise, which should not extend more than one month of the time frame earlier given. Appropriate order may be passed on the next date.

Post these Appeal(s) for orders on **13th January, 2020 at 02:00 PM** at the top of the list.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)